

***IN THE HIGH COURT OF BOMBAY AT GOA*****LD-VC-OCW-79-2020**

Adv. Rohit Bras De Sa.

.... **Petitioner***Versus*

State of Goa

.... **Respondent.**

Petitioner in person.

Mr. Devidas J. Pangam, Advocate General with Ms. Maria Correia,  
Additional Government Advocate for the Respondent.

**Coram : M. S. SONAK,  
SMT. M. S. JAWALKAR, JJ.**

**Date : 24<sup>th</sup> July, 2020**

P.C.:

Heard Mr. Rohit Bras De Sa, who appears in person.

2. This letter Petition seeks directions to the State Government to fill up the post of the Chairperson in the State Police Complaints Authority which has fallen vacant since 14.04.2018.

3. The learned Advocate General seeks 2 weeks time to obtain instructions as to the timeline within which this post will be filled up.

4. Accordingly, we adjourn this matter by 2 weeks. We grant liberty to the parties to apply.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

msr.